

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

24. IA 828/2022 IA 1921/2020 IA 644/2020 in C.P.
(IB)/2517(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

NAME OF THE PARTIES:- Capri Global Capital Ltd
V/s
Monarch Brookfields LLP

**Section: 60(5) Sec 42 U/s 7 of Insolvency and Bankruptcy Code,
2016**

ORDER

Counsel, Nimisha Rathod appeared for the Applicant through VC. List
all these Applications on **02.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)